

**Subject: Draft Notification on FSS (Food product Standard and Food Additives) Amendment Regulation related to standards of Rice, Basmati Rice, Chia Seeds, Gari (Cassava product), Edible Cassava Flour, Roasted Bengal Gram Flour -Chana Sattu, Ragi Flour, Almond Kernels, Coconut Milk Powder (Non Dairy), Mixed Masala Powder, Spice Oleoresins, Tejpat, Star Anise and Phytostanol.**

**FORMAT FOR SENDING THE COMMENTS AND SUGGESTIONS**

<b>Sr. No.</b>	<b>Name and Address of the organisation/person, contact number and E-mail</b>	<b>Relevant section in the draft notification on which comments are being provided</b>	<b>Comments/suggestion</b>	<b>Rationale</b>	<b>Remarks</b>

**Date:**

**Place:**

**Name and signature**